

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2869  
ANSWERED ON:17.08.2004  
SETTING UP OF TRIFED  
Nayak Shri Ananta

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) the States where the Tribal Co-operative Marketing Development Federation (TRIFED) have been set up;
- (b) the year from which these Federation are working;
- (c) whether the Union Government has reviewed the working of these Federations; and
- (d) if so, the achievements made by these federations during the last three years?

**Answer**

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) The Head office of TRIFED is situated in New Delhi. The organization operates through its network of 11 Branch Offices/Field Offices located at Ahmedabad, Bhopal, Bhubaneswar, Guwahati, Hyderabad, Jagdalpur, Jaipur, Navi Mumbai, New Delhi (North Cell at Preet Vihar, Complex), Ranchi and Bangalore. Besides TRIFED is also having an exclusive retail outlet called TRIBES SHOP situated at 9, Mahadev Road, New Delhi to promote marketing of tribal handicrafts;

(b) TRIFED started its operation since 6.8.1987.

(c) The functioning of the organization has been reviewed by the Ministry from time to time.

(d) Details are given at Annexure-I.

ANNEXURE - I

REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO.2869 FOR 17.08.2004 TABLED BY SH.ANANTA NAYAK, MP

As a result of review of the performance of TRIFED, the Federation has shifted its focus of activities from direct trading of commodities to its basic mandate of marketing development of tribal products. Meanwhile the Bye-Laws of TRIFED were also amended with effect from 02.04.2003 in consonance with the New Multi State Cooperative Societies Act, 2002.

2. As per the Bye-Laws, the main object of TRIFED is to serve the interest of its members in more than one State for the social and economic betterment of its members by conducting its affairs in professional, democratic and autonomous manner through self help and mutual cooperation for undertaking marketing development of the tribal products. Under the Bye-Laws, besides natural products, the tribal culture products like tribal arts and crafts have been included as tribal products.

3. Under the new role direction, TRIFED, as a National Cooperative Society/Federal Cooperative, is to play basically the role of a 'service provider/marketing developer'. The procurement and sale of tribal products be continued to be looked after by the Member Societies/Organisation like Tribal Development Cooperative Corporations and Forest Development Corporations. TRIFED would render the requisite services as provided in the Bye-Laws and as laid down in the new Multi State Cooperative Societies Act 2002 to such Member Organisations in the direction of marketing development of such product.

4. TRIFED has made efforts for securing funds for various development projects from various agencies, like Development Commissioner (Handicrafts) (Rs.26.80 lakhs under Baba Saheb Ambedkar Hastshilp Vikas Yojana Scheme for 4 States and Rs.11.75 lakhs for opening of an outlet of TRIBES Shop in the Handicraft Shop at the IGI Airport at New Delhi), Medicinal Plants Board (Rs.20.00 lakhs towards the demonstration project for development of cultivation and marketing of Safed Musli), Ministry of Food Processing (Rs.20.00 lakhs upgradation of the R&D facility of the proposed R&D Centre of TRIFED).

5. At present, TRIFED is pursuing the following projects :

- i) Ambedkar Hastshilp Vikas Yojana (AHVY) project for baseline survey and formation of Self Help Groups of tribal artisans (under the financial assistance from DC(H) : Rs.26.86 lakhs)
- ii) Cultivation and Marketing of Safed Musli at Jagdalpur under the financial assistance from national Medicinal Plant Board : Rs.20.00 lakhs.
- i) Collection and marketing of Hill broom from Jagdalpur (project cost - Rs.12.12 lakhs).

- ii) Installation of Dona Pattal machines at Orissa, Jagdalpur, MP (project cost - Rs.4.00 lakhs).
- iii) Compilation of TRIFED's Trade Directory - 2004 (project cost - Rs.16.00 lakhs).
- iv) Creation of TRIFED/TRIBES's website (project cost - Rs.4.75 lakhs).
- v) Training center at Jagdalpur (project cost - Rs.7.00 lakhs).
- vi) Collaboration with India Tourism Development Corporation for Establishing a shop at their duty free shop at IGI Airport, Departure Lounge, New Delhi (project cost - Rs.11.58 lakhs).

6. Before the new Bye-Laws came into force, the Federation had undertaken procurement of products of tribals of which details are given below :

(Rs.in lakhs)

Financial Year	Procurement			
	MFP	SAP	Handicrafts	Total
2001-02	669.19	1113.33	25.73	1808.25
2002-03	30.51	688.09	24.48	743.08
2003-04 (provisional)	7.90	-	18.30	26.20

7. Besides, TRIFED has also imparted training to tribals in various States during last three years.